

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).5677/2009

(From the judgement and order dated 31/03/2008 in ITA No. 1683/2006
of the HIGH COURT OF DELHI AT NEW DELHI)

C.I.T,NEW DELHI

Petitioner(s)

VERSUS

M/S MARUTI UDYOG LTD.

Respondent(s)

(With appln(s) for c/delay in filing SLP and office report)

Date: 22/10/2009 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.H. KAPADIA
HON'BLE MR. JUSTICE G.S. SINGHVI
HON'BLE MR. JUSTICE AFTAB ALAM

For Petitioner(s) Mr. H. Raghavendra Rao, Adv.
Mr. B.V. Balaram Das,Adv.

For Respondent(s) Mr. Ajay Vohra, Adv.
Mr. S. Sukumaran, Adv.
Mr. Sandeep Karhail, Adv.
Mr. Anand Sukumar, Adv.
Ms. Meera Mathur,Adv.

UPON hearing counsel the Court made the following
O R D E R

List on matter on 28th October, 2009, first on Board,
for orders.

(N. ANNAPURNA)
COURT MASTER

(MADHU SAXENA)
COURT MASTER